

Declaration of Assets and Liabilities

Year 2025-2026

I, PRIYA KUMARI, daughter of SATISH KUMAR, aged 30 years, belonging to Bihar Legislative Assembly, Patna Service and presently working as Assistant Section Officer in Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Aditya Kumar	Dependant-1 Mamta kumari	Dependant-2 Satish Kumar	Dependant-3 Etc. Name
(i)	Cash	Rs. 10,000/-	Spouse being a central govt. employee declares his assets himself.	NIL	NIL	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I Saving A/c- Rs. 58,188/- BOI Saving A/c- Rs. 1,567/.	—	BOI Saving A/c Rs. 3,00,000/- SBI Saving A/c Rs. 2,00,000/-	BOI FD Rs. 8,00,000/-	
(iii)	Bonds, Debentures and Shares in companies	Mutual Funds worth Rs. 2,00,000/- approx	—	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	PPF in SBI Saving A/C worth Rs. 2,11,094/-	—	NIL	NIL	
(v)	Motor Vehicles (details of make, etc.)	NIL	—	NIL	NIL	
(vi)	Jewelry (give details of weight and value)	Gold-150 gm approx Silver 500 gm approx	—	NIL	NIL	
(vii)	Other assets, such as values of claims / interests	NIL	—	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Priya Kumari
11.02.2026

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प्रीया कुमारी
22/2/26

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Aditya Kumar	Dependant-1 Mamta kumari	Dependant-2 Satish Kumar	Dependant -3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	—	4 Kathha Land in Belouri, Purnea 854326	Undivided (Ancestral)	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	—	NIL	NIL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	—	NIL	NIL	
(iv)	Houses /Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Single FLAT in BASUDEV MAIYTRYEE PALACE, Vivek Vihar Colony, Gola Road, Patna, 801503, Area- 1595 sqft.	—	NIL	NIL	
(v)	Others (such as interest in property)	NIL	—	NIL	NIL	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 11.02.2026
(a)	(i) Loans from Banks	SBI, RACPC II PATNA, JAGDEO PATH HOME LOAN of Rs. 45,00,000/-	Rs. 40,11,441/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:	NIL	NIL
	(a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO- IUEPK1317J (2025-26) TAX PAID Rs. 64,637/-	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

Pooja Kumari
11.02.2026

C. Personal Detail

GPF/CPF/PRAN No. :- 110184056530
Gender :- F (M/F)
Date of Birth :- 24/01/1996
Class/Group :- B (A/B/C)
Cadre :- Bihar Legislative Assembly Secretariat Service

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- PURNEA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature : *Priya Kumari*

Name of Employee : PRIYA KUMARI

Designation : Assistant Section Officer

Department : BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA

Date: 11/02/2026

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Priya Kumari
11.02.2026